

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-2963(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.02.2020**

**NAME OF THE COMPANY: M/s. Tarun Khanna V/s. M/s. Deltronix
India Ltd.**

SECTION: 9 of IBC, 2016

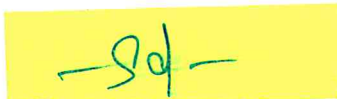
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

**Present: Mr. S. P. Singh Chawla and Mr. Shubham Bansal, Advocates for
the Petitioner
Mr. Rajesh Choudhary and Mr. Shashank Aggarwal, Advocates
for the Respondent**

ORDER

Request for an adjournment is being made on behalf of the Ld. Counsel for
the Corporate Debtor to address arguments. Last opportunity is being
granted.

To come up on 13th March 2020.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**